## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/68/2017

NAME OF THE PETITIONER

: CENTURY OFFSET PRINTERS KERALA PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Rajaseka Vik L B. Sarath babu

For Petitioner.

5. gatsm

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ORDER

Shri Rajasekhar V.K, counsel for petitioner present. Ms Ambili B, Company Prosecutor, ROC, Kerala, representing the respondent present and prayed time for filing a memo with an additional prayer. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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